

Ministry to see to this but in fact these border roads are given priority.

Shri Ranga: Have Government constituted the Natural Calamities Insurance Fund for these two States and, if so, have the Government been able to draw upon it in order to feed the two local governments in these crises?

Shri A. M. Thomas: I have stated the other day that there is a pattern of financial assistance to States affected by natural calamities. Each State Government is enjoined to provide a particular amount for famine relief and relief for other natural calamities. As far as the Central Government is concerned, for any outlay above Rs. 1 crore, a particular pattern of assistance is laid down and any State which has to incur such an expenditure may get assistance from the Central Government.

श्री ५० ला० बरूपाल : अनावृष्टि के कारण जो अकाल राजस्थान आदि इलाकों में पड़ता है भविष्य में उस को रोकने के लिये सरकार क्या कदम उठा रही है और अकाल के कारण जिन गांवों में बेकारी और भूख-मरी पैदा हो गई है उस को रोकने के लिये सरकार ने क्या योजना बनाई है ?

Shri A. M. Thomas: In regard to Rajasthan, I gave all details in answer to a short notice question.

Mr. Speaker: Calling-attention Notice. Shri Sharma.

Shri Hari Vishnu Kamath (Hoshan-gabad): On a point of clarification, Sir. We could not catch the tail-end of the reply of the hon. Deputy Minister to my supplementary question (No. 597). He said, "solidarity of something". Solidarity of what?

Mr. Speaker: Probably it will be better to consult the records. I also could not follow. I agree with him.

Shri Hari Vishnu Kamath: I could see from your expression. He said "free countries" or something.

Mr. Speaker: Shri Sharma.

WRITTEN ANSWERS TO QUESTIONS

Circular Railway in Calcutta

*584. { **Shri Subodh Hansda:**
Shri P. K. Bhattacharyya:
Shri P. K. Deo:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Government have approved the scheme for Circular Railway in Calcutta;

(b) if so, whether any discussion has taken place in regard to the implementation of the scheme with the Government of West Bengal;

(c) whether financial implications were also discussed; and

(d) if so, how this scheme will be financed?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) No decision has been taken in this matter.

(b) to (d). Do not arise.

Cooperative Societies

*585. **Shri P. C. Borooah:** Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether an elaborate scheme has been drawn up for organisation, revitalisation and rehabilitation of cooperative societies;

(b) if so, the salient features thereof; and

(c) the steps taken to implement the scheme?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri Shyam Dhar Misra): (a) Yes, Sir.

(b) A statement indicating the salient features is placed on the table of the Sabha. [Placed in Library. See No. LT-1689/63].

(c) Detailed instructions on the lines indicated against (b) above have already been sent to States who are taking necessary action.

Boeing Service to Madras

*590. **Shri P. K. Deo:** Will the Minister of Transport be pleased to state:

(a) whether Boeing Service is to be extended to Madras; and

(b) if so, when and the outlines thereof?

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin):

(a) and (b). The first Boeing service through Madras Airport was operated by Air-India on 2nd July, 1963 on the route Bombay-Madras-Singapore-Perth-Sydney.

Dhaleswari River

*593. { **Shrimati Jyotsna Chanda:**
Shri N. R. Laskar:

Will the Minister of Transport be pleased to refer to the reply given to Starred Question No. 1094 on the 30th April, 1963 and state:

(a) whether the scheme sent by the Assam Government to make river Dhaleswari in Mizo hill navigable, has since been considered; and

(b) if so, the result thereof?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) and (b). The scheme is still under consideration.

चीनी का एक राज्य से दूसरे राज्य में लाना
ले जाना

*५९४. { श्री ओकारलाल बेरवा :
श्री माते :

क्या खाद्य तथा कृषि मंत्री यह बनाने
की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकार ने एक राज्य से दूसरे राज्य में चीनी के लाने ले जाने पर प्रतिबन्ध लगा दिया है ;

(ख) यदि हां, तो इसके क्या कारण हैं ; और

(ग) चीनी के अतिरिक्त अन्य किन वस्तुओं पर ऐसा प्रतिबन्ध लगाया गया है ?

खाद्य तथा कृषि मन्त्रालय में उपमन्त्री (श्री अ० म० यामस) : (क) जी हां ।

(ख) यह मुनिश्चित करने के लिए कि विविध राज्यों को अलाट किया गया शर्करा का कोटा उन्ही राज्यों में स्थानीय उपभोग के लिए रह सके ।

(ग) खाण्डसारी, मिथी, बृग, बतया मृटिया, शुगर क्यूवज तथा अन्य विशेष प्रकार की शर्करा जैसे दानेदार शर्करा इत्यादि ।

Book Parcels

*595. { **Shri Jedhe:**
Shri Sidheshwar Prasad:

Will the Minister of Posts and Telegraphs be pleased to state:

(a) whether Government are aware that huge loss has been sustained by the book-sellers of Delhi on account of the damage done to the consignments of books received from foreign countries due to careless handling and sorting of the parcels, by the postal authorities at Delhi recently;

(b) if so, the particulars thereof;

(c) whether its causes have been enquired into; and

(d) the steps being taken by Government to avoid the recurrence of such incidents?

The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagavati): (a) and (b). It is a fact that a number of foreign mail bags